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[Shri Jyotirmoy Bosu]

Now you are talking about the TTCI taking over sick tea gardens. Is that the reason why TTCI was constituted? Or do you want to divert them so that they do not pose a danger to Brooke Bonds and Liptons? I know they are very powerful. They maintain a lobby in your ministry and among politicians. I know that they pay money liberally to many people.

SHRI S. M. BANERJEE: Give tea also.

MR. DEPUTY SPEAKER : Will you take some time?

SHRI JYOTIRMOY BOSU: I would need some more time.

MR. DEPUTY-SPEAKER: We shall take up private business now.

SHRI JYOTIRMOY BOSU : Then, I remain on my legs.

15.29 hrs.

CONSTITUTION (AMENDMENT) BILL*

[AMENDMENT OF EIGHTH SCHEDULE]

SHRI N. TOMBI SINGH (Inner Manipur): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The guestion is:

"That leave be granted to introduce a Bill further to amend the Constitution of India"

The motion was adopted.

SHRI N. TOMBI SINGH : Sir, I introduce the Bill.

15.30 hrs.

PARLIAMENTARY INTEGRITY **COMMISSION BILL***

SHRI B. К. DASCHOWDHURY (Cooch-Behar): Sir, I beg to move for leave to introduce a Bill to provide for the constitution of a Parliamentary Integrity Commission and matters incidental thereto.

MR. DEPUTY-SPEAKER: The question

"That leave be granted to introduce a Bill to provide for the constitution of a Parliamentary Integrity Commission and matters incidental thereto."

The motion was adopted.

SHRI B. K. DAS HOWDHURY : Sir, Sir. I I introduce the Bill. introduce the Bill.

*Published in Gazette of India Extra-ordinary, Part II, section 2, dated 5-4-74.

15.28 hrs.

REPRESENTATION OF THE PEOPLE (AMENDMENT) BILL*

[INSERTION OF NEW SECTION 101A]

SHRI MURASOLI MARAN (Madras South): Sir, I beg to move for leave to introduce a Bill further to amend the Representation of the People Act, 1951

MR. DEPUTY-SPEAKER: The question is: is:

"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1951."

The motion was adopted.

SHRI MURASOLI MARAN :